

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

89/241-242/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2018.**

NAME OF THE COMPANY: Mr Rahul Gupta V/s. M/s. Cats Eye Collections
Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Mr. R.K. Gupta, Ms. S Deb Ray, Advocates for the Petitioner.		
		Mr. P. Nagesh, Mr. Akshay Gupta, Mr. Shobhit Srivastava, Ms. Kusum Yadav, CP for the ROC, Advocates for the Respondent.		


ORDER

Though the reply to the CA No. 329/2018 has been filed by the respondent.
Reply in the main petition is still awaited, last opportunity is granted to the
parties to file their reply.

To come up on 1st February, 2019 for final hearing.

The other three matters Item No. 371, 373 and 374 be listed alongwith C.P. No.
206/241-242/ND/2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)